

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-143
IB-1345(ND)/2019

IN THE MATTER OF:
M/s. Nextgen Procon Pvt. Ltd.

SECTION
U/s 59 IBC code 2016

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)


PRESENT:
For the Applicant :
For the OL :
For the Intervener :

....**APPLICANT**

Order delivered on 24.12.2020

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.
Put up on 22.01.2021.


(Madhu Narula)
Court Officer